

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 254 of 2016 IN
APPEAL NO. 134 OF 2014**

Dated : 11th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Prayas (Energy Group)Applicant (s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Applicant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

ORDER

**IA NO. 254 of 2016
(Appl. for clarification)**

We have heard Mr. M.G. Ramachandran, learned counsel for the applicant. In our opinion, no clarification of our Judgment dated 07.04.2016 is required.

Application is dismissed.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**